

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2995
ANSWERED ON:16.03.2015
FINANCIAL ASSISTANCE TO STs
Simha Shri Prathap

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the financial assistance provided by the Government to different States/UTs during each of the last three years and the current year under the coaching scheme devised for Scheduled Tribes (STs) people;
- (b) whether only a few projects have been sanctioned in this regard and if so, the details thereof and the reasons therefor; and
- (c) the scheme-wise and State-wise students benefited under these schemes during each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): Under the scheme of Coaching for Scheduled Tribes implemented by this Ministry, financial assistance is not provided to States/UTs but to Coaching Institutes for providing coaching to ST students. The scheme is demand- driven and need based. Funds are released to the selected Coaching Institutions each year on submission of complete proposals by them along with the Utilization Certificates for previous grants and on fulfillment of the provisions of General Financial Rules (GFR), 2005 and norms of the scheme.

The details of grants-in-aid provided to coaching institutes located in different States/UTs during the last three years and current year along with number of students benefitted in each State under the scheme is at Annexure.